

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/8123 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chatra Bhukhan Gogoi,
District & Sessions Judge,
Sonitpur.

Dated Guwahati the 29th August, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.DJ(S) 3898 dated 24.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 25.08.2023, till the morning of 28.08.2023**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdf
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/8124/A, dated, 29-08-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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